

Payment to Teachers in Delhi engaged for the correction of Voters Lists

6712. SHRI AMBESH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) Whether the teachers of Government Higher Secondary Schools, Delhi were engaged for three days to correct the voters lists in Delhi ;

(b) whether they have not been paid for their services for the above work ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) The teachers were engaged for a week.

(b) and (c). Honorarium was paid to some teachers. However, it was subsequently found that the work was done by the teachers in a most unsatisfactory manner and special revision of the electoral rolls had to be undertaken in several areas by employing additional staff for the purpose. This involved additional expenditure, which could have been avoided. In the circumstances, payment of honorarium has been with-held in the case of the remaining teachers.

Scheduled Castes and Scheduled Tribes Teachers in Railway Schools and Colleges

6713. SHRI AMBESH : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Intermediate Colleges/Higher Secondary Schools/High Schools/Primary Schools run by his Ministry ;

(b) The number of Principals/Headmasters, Post Graduate Teachers, Trained Graduate Teachers and Primary Teachers working in the above schools ; and

(c) the percentage of Scheduled Castes and Scheduled Tribes in the above categories ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) to (c). A few colleges and schools are being run by the Railway Administrations at places where requisite educational facilities are not available. A statement showing the available information is placed on the Table of the Sabha. [Placed in Library. See No. LT-792/71] The remaining information is being collected and this will also be placed on the Table.

Grades of Railway School/College Teachers and Principals

6714. SHRI AMBESH : Will the Minister of RAILWAYS be pleased to state :

(a) whether his Ministry runs Intermediate colleges, Higher Secondary Schools/High Schools and Primary Schools ; and

(b) if so, the grades given to the Principals, Post-graduate Teachers, Trained Graduate Teachers and Primary School Teachers ?

THE MINISTER FOR RAILWAYS (SHRI HANUMANTHAIYA) (a) Yes.

(b) A statement is attached.

Statement

S.No.	Category	Scale of pay
1	2	3
1.	Principals of Higher Secondary Schools/Higher Secondary Multipurpose Schools/Intermediate Colleges.	Rs. 700-40-980-EB-40-1100.
2.	Principals/Head Masters/Head Mistresses of High Schools.	Rs.400-30-640-EB-40-800.

1	2	3
3.	Post-graduate Teachers.	Rs 300-25-450-EB-25-600.
4.	Trained Graduate Teachers	Rs.220-10-280-15-400-EB-20-500
5.	Primary School Teachers.	(i) Rs 125-5-160-8-200-EB-10-290-EB-15-320. (For Matric Trained)
		(ii) Rs 135-5-160-8-200-EB-10-290-E.B-15-320. (For Higher Secondary Trained).

Balance Sheets of Divisions of Southern Railway

6715. SHRI ESWARA REDDY : Will the Minister of RAILWAYS be pleased to state the broad features of Balance Sheet for the year 1970-71 of each Division on Southern Railway "

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : The Balance Sheet of the Indian Government Railways is prepared Zonal Railway-wise and not for individual Divisions of each Railway. Hence, the question of stating the broad features of Balance Sheet of each Division on Southern Railway, does not arise.

Higher Scale of Pay for Train Examiners and Neutral Train Examiners, Guntakal Division (Southern Railway)

6716. SHRI ESWARA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Train Examiners who were working in the scale of Rs. 180-240 on 1st April, 1966 have been upgraded to scale of Rs. 205-280 with effect from 1st April 1966 ;

(b) if so, when this has been implemented in the case of Train Examiners and Neutral Train Examiner working in Guntakal Division ; and

(c) if not, the reasons for the delay in its implementation ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) ; (a) Yes.

(b) The upgradation orders are being implemented.

(c) The matter remained under correspondence with the Railway Board regarding the manner in which fixation of pay is to be made. Necessary instructions were issued to Railways on 7.7.1971

Action taken on the demands of Southern Railway Mazdoor Union, Guntakal Division

6717. SHRI ESWARA REDDY : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No 5327 on 20th July, 1971 regarding notice of hunger strike by Southern Railway Mazdoor Union, Guntakal Division and state :

(a) when the grievances mentioned in reply to part (b) of the reply were examined ;

(b) the action taken in respect of each item and when the Union was advised in the matter ; and

(c) the reasons why the hunger strike was launched by the Union ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). The grievances listed in reply to part (b) of Lok Sabha Unstarred Question No. 5327 replied on 20.7.71, were raised by the Southern Railway Mazdoor Union, Guntakal Branch, in their letter dated 29.5.71. These grievances were immediately examined and the Union was also advised of the action taken on various items on 9.6.71.